

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3171/A

From :- Shri Kaushik Kumar Sharma,  
JT. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 19<sup>th</sup> June, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/3645 dated 14.06.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 15.06.2019 till the morning of 17.06.2019, has been granted/rejected.

Md. Aminur Rahman, Addl. District & Sessions Judge No.1, Nagaon, in his absence, the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

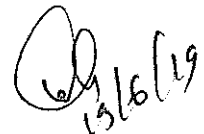
Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/3172/A, dated 19.06.19

Copy to:

1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Balas